

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/2015
NAME OF THE COMPANY	S.K. Bigstar Foods Limited
NAME OF THE APPLICANT/PETITIONER	Kaja Gajendra Rao & 18 others
NAME OF THE RESPONDENT(S)	S.K. Bigstar Foods Limited & 9 others
UNDER SECTION	111A of the Companies Act, 1956

**Counsel for Applicant/Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aravindh Pandian	Sr Adv		
B. Mohan R <sub>2</sub> to R <sub>10</sub>	Adv	9948077678	

R. Raghunandan Rao  
C. Blupesh R1

Sr. Adv  
Advocate

9966622805

Heard Shri B. Mohan, Learned Counsel for Shri P.H. Aravindh Pandian, Learned Senior Counsel for Respondent R-2 to R-10 and Shri R. Raghunandan, Rao, Learned Senior Counsel for R-1.

Post the case on 27.11.2017.

Member (T)

Bm

Member (J)